

श्री राम विलास पासवान : \*\*

अध्यक्ष महोदय : बहुत गलत बात है प्रोफेसर साहब इनको समझाइये । (व्यवधान) कोई चीज रिकार्ड नहीं की जायेगी

(Interruptions) \*\*

अध्यक्ष महोदय : यह एक ऐसी बात चल रही है, गृह मंत्री की डिमांडज चल रही है गृह मंत्रालय पर और उस पर विवाद हो रहा है । जो बात कही जा सकती है होम मिनिस्टर मानने बैठे हैं, वह सारी बातें नोट कर रहे हैं, वह जवाब देंगे । इसके पश्चात भी अगर मेम्बर इस तरीके से करते हैं, तो इसका हाउस फंसला करेगा कि क्या करना है, इससे ज्यादा और कुछ नहीं हो सकता । (व्यवधान)

श्री राम विलास पासवान : \*\*

अध्यक्ष महोदय : यह मंत्री हैं, होम प्रपोजर्स के मिनिस्टर हैं (व्यवधान) आप पहले कैसे कर सकते हैं ?

How can you assume things?

यह बात नहीं है, उस तरीके से हाउस नहीं चल पायेगा । (व्यवधान) आप सन्तुष्ट हैं, मैं नहीं करता ।

श्री राम विलास पासवान : \*\*

*Shri Ram Vilas Paswan, Shri Mani Ram Bagri and some other hon. Members then left the House.*

श्री धनिक लाल मंडल (झाम्झारपुर): आप एक बयान तो दिलवा सकते हैं । (व्यवधान) . . .

अध्यक्ष महोदय : मुझे आप बता दीजिए, मैं मान जाऊंगा । मेरी गलती होगी तो मैं मान जाऊंगा ।

monthly 65,000 tonnes of wheat. Besides this, the public in Tamil Nadu requires 25,000 tonnes of wheat. The total monthly requirement of wheat for Tamil Nadu is 90,000 tonnes. At present only 30,000 tonnes of wheat are supplied to Tamil Nadu, in other words only one-third of requirement is met. There is no stock of wheat in Coimbatore, Tiruchirappalli and Tanjore Districts. At this juncture, wheat supply to Tamil Nadu should be continued. The current supply of wheat to Tamil Nadu meets the requirement of 29 Flour Mills for ten days. The workers in these mills are facing the threat of unemployment, because for 20 days they do not have any work. The other workers engaged in the transportation of wheat, transport workers and coolies are also facing unemployment. When wheat is available, wagons are not available; when wagons are available wheat is not available. The Government should ensure adequate supply of wheat as also the required number of wagons for transportation to Tamil Nadu. I request the hon. Minister to make a statement giving the details of steps taken for the supply of wheat and wagons to Tamil Nadu.

(ii) NEED FOR IMMEDIATE PAYMENT OF THE PRICE FIXED BY THE AGRICULTURAL PRICES COMMISSION TO JUTE GROWERS

#### MATTERS UNDER RULE 377

(i) NEED FOR ADEQUATE SUPPLY OF WHEAT AND WAGONS FOR TRANSPORTATION TO TAMIL NADU

\*SHRI C. PALANIAPPAN (Salem): Mr. Speaker, Sir, under Rule 377 I rise to refer to the following matter of urgent public importance. In Tamil Nadu there are 29 Roller Flour Mills, in which thousands of workers are earning their livelihood. These Roller Flour Mills need

SHRI SOMNATH CHATTERJEE (Jadavpur): The decision of the Jute Corporation of India to buy only about 6 to 7 lakh bales of raw jute is a matter of very serious concern. The jute production in the Eastern States this year is estimated at about 8.5 million bales. If steps are not taken by the Government and the Jute Corporation of India to purchase raw jute from the growers, the price may fall far below the minimum price of Rs. 160 per bale fixed by the Agricultural

\*\*Not recorded.

\*The original speech was delivered in Tamil.